

on the Table a copy of the Report on the activities of the Central Institute of English, Hyderabad, for the year 1966-67 along with the Audited Accounts. [Placed in Library. See No. LT-651/68].

NOTIFICATION UNDER POST OFFICE SAVINGS BANK RULES

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT): I beg to lay on the Table a copy of Notification No. G.S.R. 630, dated the 29th March, 1968, issued under rule 9 of the Post Office Savings Bank Rules, 1965. [Placed in Library. See No. LT-652/68].

NOTIFICATION UNDER CITIZENSHIP ACT AND ALL INDIA SERVICES ACT

गृह-कार्य मन्त्रालय में राज्य-मंत्र: (श्री विद्याचरण शुक्ल) : मैं निम्नलिखित पत्र-सभा-पटल पर रखता हूँ :

- (1) नागरिकता अधिनियम, 1955 की धारा 18 की उपधारा (4) के अन्तर्गत नागरिक (भारतीय वाणिज्य दूतावासों में पंजीकरण) संगोष्ठन नियम, 1968 को एक प्रति जो दिनांक 16 मार्च, 1968 के भारत के राजपत्र में अधिसूचना संख्या जी० एस० धार० 483 (अंग्रेजी संस्करण) में तथा जी० एस० धार० 484 (हिन्दी संस्करण) में प्रकाशित हुए थे [Placed in Library. See No. LT-653/68].

- (2) अखिल भारतीय सेवाएं अधिनियम, 1951 की धारा 3 की उपधारा 2 के अन्तर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति :—

(एक) जी० एस० धार० 246 जो दिनांक 10 फरवरी,

1968 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसके द्वारा भारतीय प्रशासन सेवा (पदाली की संख्या का निर्धारण) विनियम, 1955 में कतिपय संशोधन किए गए।

(दो) जी० एस० धार० 247 जो दिनांक 10 फरवरी, 1968 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसके द्वारा भारतीय प्रशासन सेवा (वेतन) नियम, 1954 की अनुसूची तीन में कतिपय संशोधन किए गए। [Placed in Library. See No. LT-275/68].

(तीन) भारतीय वन सेवा (वेतन) नियम, 1968 जो दिनांक 16 मार्च, 1968 के भारत के राजपत्र में अधिसूचना संख्या जी० एस० धार० 482 में प्रकाशित हुए थे। [Placed in Library. See No. LT 654/68].

- (3) ऊपर की मद (2) के (एक) तथा (2) में दी गई अधिसूचनाओं को सभा-पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला एक विवरण।

[Placed in Library. See No. LT-275/68].

ANNUAL REPORT OF BOARD OF TRUSTEES OF INDIAN MUSEUM

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): Sir, on behalf of Prof. Sher Singh I beg to lay on the Table Supplement to the

[Shri Bhagwat Jha Azad]

Annual Report of the Board of Trustees of the Indian Museum, Calcutta, for the year 1966-67 containing the Statement of Accounts. [Placed in Library. See No. LT-655/68].

(7) The Armed Forces (Special Powers) Continuance Bill, 1968.

12.03 hrs.

ESTIMATES COMMITTEE

FIFTY-THIRD REPORT

SHRI P. VENKATASUBBAIAH (Nandyal): Sir, I beg to present the Fifty-third Report of the Estimates Committee on the Ministry of Education—Indian School of International Studies, New Delhi.

12.02 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 28th March, 1968, agreed without any amendment to the Displaced Persons (Compensation and Rehabilitation) Amendment Bill, 1968 which was passed by the Lok Sabha at its sitting held on the 13th February, 1968."

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (DR. RAM SUBHAG SINGH): Sir, Government Business in this House for the week commencing 1st April, 1968, will consist of:

- (1) Further discussion and voting of Demands for grants under the control of the Ministry of Defence.
- (2) Discussion and voting of the Demand for Grants relating to the Ministries of—

Commerce

Education

External Affairs

Irrigation and power

Food, Agriculture, Community Development and Cooperation.

PRESIDENT'S ASSENT TO BILLS

SECRETARY: Sir, I lay on the Table following seven Bills passed by the Houses of Parliament during the current session and assented to by the President since a report was last made to the House on the 13th February, 1968:—

- (1) The Appropriation Bill, 1968.
- (2) The Appropriation (Vote on Account) Bill, 1968.
- (3) The West Bengal State Legislature (Delegation of Powers) Bill, 1968.
- (4) The Uttar Pradesh State Legislature (Delegation of Powers) Bill, 1968.
- (5) The Appropriation (Railways) Bill, 1968.
- (6) The Appropriation (Railways) No. 2 Bill, 1968.

I may also inform the House that the Minister of Labour and Rehabilitation has requested postponement of consideration of the Demands of his Ministry to a future date so that he could convey to the House the decisions of the Indian Labour Conference scheduled to be held in the third week of April. Accordingly the Demands of the Labour Ministry are now proposed to be taken up after the voting of the Demands of the Ministry of Tourism and Civil Aviation.